NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 20.06.2022 (MONDAY)

COURT-II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 692 of 2022	Manav Investment & Trading Company Ltd. Vs. SRF Ltd. & Anr.	Ankit Virmani	Kunal Mimani
2.	Comp. App. (AT) (Ins) No. 694 of 2022	Sheershak Agarwal Vs. Hind Tradex Ltd. & Anr.	Vinay Shukla	
3.	Comp. App. (AT) (Ins) No. 695 of 2022 With Defects	ICICI Prudential Real Estate AIF-I Vs. Gagan I Land Township Pvt. Ltd.	Ajay Shaw	
4.	Comp. App. (AT) (Ins) No. 696 of 2022	Ahluwalia Contracts (India) Ltd. Vs. Logix Infratech Pvt. Ltd.	Dhruv Rohatgi	

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By order of Hon'ble Chairperson

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